

NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

CORAM: **SHRI SHYAM BABU GAUTAM** **TMT. T.KRISHNA VALLI**
 HON'BLE MEMBER (TECHNICAL) **HON'BLE MEMBER (JUDICIAL)**

PETITION No./IA No.	IA(C/ACT)/66/KOB/2024 IN IA(C/ACT)/14/KOB/2024 in TCP/21/KOB/2019
SECTION	SEC.433 C/ACT
NAME OF PARTIES	PAUL JOSEPH AND 14 OTHERS V/S M/S BHAGYODAYAM COMPANY REPR.ESENTED BY ITS ADMINISTRATOR JINAN KR.
PETITIONERS ADVOCATE/ PROFESSIONAL	ASHOK B SHENOY
RESPONDENTS ADVOCATE/ PROFESSIONAL	

22 April 2024

O R D E R

IA(C/ACT)/66/KOB/2024 IN IA(C/ACT)/14/KOB/2024 in TCP/21/KOB/2019

Learned Counsel, Mr. Ashok B Shenoy appears physically on behalf of the Applicants. Learned Counsel, Mr. M A Shaji appears along with Learned Administrator, Mr. Jinan K R. Learned Counsel, Mr. A C Venugopal (petitioner in main TCP/21/KOB/2019) is physically present in court.

At the request of the parties, list this matter for further consideration on **23.04.2024.**

IA(C/ACT)/67/KOB/2024 IN CONTEMPT PETITION /01/KOB/2024 in TCP/21/KOB/2019

At the request of the parties, list this matter for further consideration on **23.04.2024.**

Sd /-

SHYAM BABU GAUTAM
MEMBER (TECHNICAL)

Sd /-

T. KRISHNA VALLI
MEMBER (JUDICIAL)